

ITEM NO.5

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. 2/2017 in Civil Appeal No(s). 12000/2016

ALLAHABAD U.P GRAMIN BANK AND ANR.

Appellant(s)

VERSUS

NIRMAL KUMAR SRIVASTAVA

Respondent(s)

(For vacation of ad-interim order and Office Report)

Date : 10/04/2017 This application was called on for hearing today.

CORAM : HON&#39;BLE MR. JUSTICE MADAN B. LOKUR

HON&#39;BLE MR. JUSTICE DEEPAK GUPTA

For Appellant(s) Mr. Rajesh Kumar, Adv.

Mr. Gaurav Kumar Singh, Adv.

Mr. Rakesh Chaurasiya, Adv.

Mr. Anant Gautam, Adv.

For M/s Mitter & Mitter Co.

For Respondent(s) Mr. Rajesh Srivastava, AOR

Ms. Suresh Kumari, Adv.

UPON hearing the counsel the Court made the following

O R D E R

I.A. No.2 (Application for vacation of ad-interim order) is dismissed.

(Meenakshi Kohli)

Court Master (SH)

(Sharda Kapoor)

Court Master (NS)